

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Beko Kare Enterprises Pvt Ltd & 2 Others

MAIN PETITION NUMBER : TCP/198/2016

(IA/MA) APPLICATION NUMBERS

MA/50/CHE/2021; IA/184/2018; IA/249/2018; IA/189/2018; IA/133/2020

ORDER

None appears on behalf of the parties.

List the matter on **10.05.2023** for further hearing / dismissal.



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT